

ITEM NO.16

COURT NO.4

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7926/2023

(Arising out of impugned final judgment and order dated 23-03-2023 in CWP No. 24795/2022 passed by the High Court Of Punjab & Haryana At Chandigarh)

M. M. DHONCHAK

Petitioner(s)

VERSUS

DEBTS RECOVERY TRIBUNAL BAR ASSOCIATION &amp; ORS.

Respondent(s)

(FOR ADMISSION)

Date : 12-05-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Daya Krishan Sharma, AOR  
Mr. Rohit Vats, Adv.  
Mr. Shubham Rana, Adv.  
Mrs. Sunita Sharma, Adv.  
Mr. Vikrant Y.S. Narula, Adv.

For Respondent(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Siddharth Batra, AOR  
Rhythm Katyal, Adv.  
Mr. Amit Rishi, Adv.  
Mr. Sumit Batra, Adv.  
Mr. Iqbal Mohd., Adv.  
Mr. Ashutosh Chugh, Adv.  
Mr. Keshav Khandelwal, Adv.  
Ms. Deepeika Kalia, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

It is very unfortunate that the petitioner being the Member of the Tribunal has filed the present Special Leave Petition. When the Members of the Bar Association approached the High Court for some grievances, which were earlier also raised against the petitioner and when the High Court is looking into the same and the

High Court has observed that the counsel on behalf of the Tribunal to get necessary instructions at what stage the grievances raised against the petitioner are pending before the Chairman, DRAT, the petitioner should not have rushed to this Court by way of the present Special Leave Petition. We refuse to entertain the present Special Leave Petition with our great displeasure. The Special Leave Petition stands dismissed.

At this stage, learned counsel appearing for the petitioner seeks permission to withdraw the present Special Leave Petition as the petitioner is the Member of the Debts Recovery Tribunal. We permit the petitioner to withdraw the Special Leave Petition.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER